

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 14th March, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 20/2019 IN O. A. No. 127/2019 (I.A. No. 169/2019)	M/s B. B. Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in